IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI SPECIAL BENCH

CP/CA No. 33(ND)/2017

IN THE MATTER OF:

Priyanka Batra

.... APPLICANT / PETITIONER

Vs

Batra Plywood Industries Pvt. Ltd. & Ors.

RESPONDENT

SECTION:

Under Section 241/242 & 244

Order delivered on 09.02.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR HON'BLE PRESIDENT

R. VARADHARAJAN HON'BLE MEMBER (JUDICIAL)

PRESENTS:

For the Petitioner(s):-

Mr. Rohit Sharma, Mr. Mohit Sharma, Mr.

Gauravjeet Narwan and Mr. Anshul

Chaudhary, Advocates

For the Respondent(s):-

Mr. Anil Kumar Aggarwal, Advocate

ORDER

Mr. Aggarwal, learned counsel for the respondent has opposed the appointment of Director cum administrator by giving various reasons. However, on the aforesaid issue order is reserved.

(M. M. KUMAR)

PRESIDENT

(R. VARADHARAJAN) MEMBER (JUDICIAL)

VINEET